SHRI P. G. MAVALANKAR: You were looking to the Minister and I could not catch your eye.

SHRI SEZHIYAN: Regarding the third set of Supplementary Demands presented to-day, my submission is this. It has been presented to-day. The second set is going to be discussed in the afternoon and passed What is going to happen to the Third set? As per Rule 7 of the Gujarat Assembly Rules:

"Supplementary estimates for expenses ro financed shall be presented to the State Legislature."

In this case, Parliament.

"...at the first and second session as may be practically summoned to meet immediately after the advance is sanctioned."

Some of the advances which were given in April have not yet beet presented. We were in session twice The Budget Session April. extended upto the 10th May and this House was in session from 23rd July to 9th September, 1974. Therefore. two sessions have already passed and in this third session it is presented Sir, presenting is not a mere ritual. Presenting to the House is giving an opportunity to the House to discuss and pass the demands. Therefore, I request that both the second third sets should be discussed and passed before this session ends. They cannot just present it and go away

MR. SPEAKER: I must say that everything is ticklish. I can stretch it only upto 24th August. There is no way out. I do not want that the State should suffer for that and the only thing is that we can sit together and chalk out something. And the Ministry will have to circulate certain directions.

SHRI SEZHIYAN: Before the end of the session they should pass both the demands.

MR SPEAKER: I think you have laid it. Mr. Mukerjee. Now, Shri. Brahmananda Reddy.

13.54 hrs.

FOREIGN CONTRIBUTION (REGU-LATION) BILL

APPOINTMENT OF MEMBER TO JOINT COMMITTEE

THE MINISTER OF HOME AF-FAIRS (SHRI K. BRAHMANANDA REDDY): I move:

'That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973, in the vacancy caused by the resignation of Sardar Buta Singh from the membership of the said Joint Committee and do resolve that Shri Ramachandra Kandannapalli, Member, Lok Sabha be appointed to the said Joint Committee to fill the vacancy."

MR SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sbha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973, in the vacancy caused by the resignation of Sardar Buta Singh from the membership of the said Joint Committee and do resolve that Shri Ramachandra Kandannspalli, Member, Lok Sabha be appointed to the said Joint Committee to fill the vacancy."

The motion was adopted,